

1	2	3
Distt. Nadia		
106.	Mound known as Bamanpukur mound or Fort.	Bamanpukur
107.	Ruins of Fort	-do-
108.	Temple	Palpara
Distt. Purulia		
109.	Old temple at Banda	Banda
Distt. Calcutta		
110.	Metcalfe Hall	Calcutta
Distt. North-24 Paraganas		
111.	Chandraketu's Fort	Berachampa
112.	Ancient Mound known as Baraha Mihirer Dhipi	Deulia and Kaukipara
Distt. South-24 Paraganas		
113.	Jatar Deul	Jata
Distt. Purnia		
114.	Mound known as Kanhaiyajir Mandir and also the adjacent mound	Bandarjhulla

Tehri Dam Project

891. SHRI A. C. JOS: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Hanumantha Rao committee appointed by the Government for looking into several environmental and rehabilitation aspects of the controversial Tehri Dam Project has submitted its report to the Government recently;

(b) if so, the broad features of this report;

(c) the recommendations proposed by the Committee in this regard; and

(d) the time by which the report is likely to be published?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) Yes, Sir.

(b) The report broadly covers the following aspects: Rehabilitation, Environment, Employment and Income Generating Schemes and Institutional Mechanism.

(c) The Committee has made wide ranging recommendations pertaining to the rehabilitation of the project affected families as well as environmental upgradation.

(d) Report is under consideration.

Seaport in Rajasthan

892. COL. SONA RAM CHOUDHARY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether due to funds constraint, no additional sea port have been commissioned during the Seventh and Eighth Plan;

(b) whether the waiting time of ships is from two to three weeks;

(c) if so, the reasons therefor;

(d) whether the Government are planning to extend Arabian Sea from Gujarat to Bhakhasar and Bhawatra in Barmer and Jalore districts (Rajasthan) over a distance of 300 KM to create sea ports in Rajasthan;

(e) if so, the expenditure likely to be incurred thereon;

(f) the time by which it is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T. G. VENKATARAMAN): (a) No, Sir. The Jawaharlal Nehru Port has been commissioned during Seventh Plan.

(b) No, Sir. The waiting period has drastically come down for all category of cargo vessels at all major ports.

(c) Does not arise.

(d) No, Sir.

(e) and (f) Do not arise.

Allocation of Funds

893. SHRI SHATRUGHAN PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the State-wise allocation of funds made so far by the Union Government for providing free and compulsory education to all the children in the age group of 6-14 years and the amount out of it spent by the States so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): The Government of India has not, so far, made any State-wise allocation of funds for providing free and compulsory education to children in the age-group of 6-14 years.

Norms for Recruitment of Teachers

894. SHRI ISWAR PRASANNA HAZARIKA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether marks secured in the minimum qualifying examinations for eligibility for selection as Central School teachers in various grades and categories form a part of the norms required for selection;

(b) whether the Government are aware of the existence of wide disparity in the marks secured by the students of about the same calibre as between Universities and Boards etc. Within and between States;

(c) whether in view of the above the Government propose to introduce written tests or other means to bring candidates from different Universities and States on a uniform plan?

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) Yes, Sir. There is a proposal to constitute a Recruitment Board and introduce written test for selection of teachers in Kendriya Vidyalayas.

(e) Does not arise.

[Translation]

Bullet Proof Jackets for Soldiers

895. KUMARI UMA BHARATI: Will the Minister of DEFENCE be pleased to state:

(a) whether the army had recently demanded one and half lakh bullet proof jackets for the soldiers deputed on the Western, Northern and Eastern borders;

(b) whether the Government allowed purchase of only six thousand bullet proof jackets; and

(c) if so, the reasons for allowing only six thousand jackets instead of one and half lakh bullet proof jackets?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) to (c) Army Hqrs., in June 1997, forwarded a proposal for procurement of 20,000 Bullet Proof Jackets on an emergent basis. The case has been finalised most expeditiously and orders are being placed accordingly.

Pak aim to Attack on Ladakh

896. SHRI SATYA DEO SINGH: Will the Minister of DEFENCE be pleased to state:

(a) Whether the attention of the Government has been drawn of the newsitem captioned Ladakh mei Bhartiya thikano Ko nisana banana chahata hai Pak" appearing in 'Dainik Jagaran', dated September 29, 1997;

(b) if so, whether the Government have taken any action keeping in view of the fact; and

(c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) Yes, Sir.

(b) and (c) A constant Vigil is maintained all along the

border. Our forces are prepared to meet any threat posed from across the border.

Scheme to Construct Roads with Oil and Water Mixed

897. SHRIMATI KETAKI DEVI SINGH:

SHRI PANKAJ CHOWDHARY:

PROF. OMPAL SINGH NIDAR:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are considering any scheme to construct roads with oil and water mixed bitumen in the country;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be launched; and

(d) the names of the places where the roads would be constructed with this new system initially?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN): (a) and (b) The term "Oil and Water Mixed Bitumen" appears to refer to cutback and emulsion. Ministry's specifications already prescribe use to emulsion, in tack coat, prime coat, fog seal, slurry seal, premix carpet, surface dressing and repair of pot holes and cut back in tack coat or prime coat.

(c) and (d) In all new works on National Highways for tack coat and prime coat.

Recognition to B.Ed. Level Institutes

898. SHRI PANKAJ CHOWDHARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have taken any decision to accord recognition to the B.Ed. level institutes in some States; and

(b) if so, the total number of B.Ed. level institutes proposed to be accorded recognition in the country, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Every Institution offering or intending of offer a course or training in teacher education is required to seek recognition from the National Council for Teacher Education under National Council for the Teacher Education Act, 1993. The Act has come into force with effect from 1.7.1995 and covers all the States and Union Territories of the country except the State of J&K.

World Bank Assistance for Tourism Development Projects

899. SHRI CHANDRABHUSHAN SINGH: Will the